

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.423

CA/165/ND/2022 IN Appeal No.416/252/ND/2020

IN THE MATTER OF:

Mahajan Buildtech private Limited	...	Applicant
Versus		
ROC	...	Respondent

Order under Section 252.

Order delivered on 19.01.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For ROC, Delhi	:	Mr. Ssaaurabh Indura, Company Prosecutor
For the IT Deptt.	:	Mr. Ruchir Bhatia, Sr. St. Counsel, Mr. Shlok Chandra, Jr. St. Counsel alongwith Mr. Keshav Garg, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 13.02.2023.

**Sd/-
Vishal Rana
Court Officer
Court IV**